

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1089  
TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2025**

**REINSTATEMENT OF CGHS WELLNESS CENTRE WC-08 IN PUNE**

**1089. DR. MEDHA VISHRAM KULKARNI:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of CGHS dispensaries currently operational across the country, Statewise and the number of closed dispensaries in the last five years, along with their reasons;
- (b) whether it is a fact that CGHS wellness centre WC-08 in Pune has been closed, and if so, the reasons and impact on beneficiaries;
- (c) whether any proposal exists for its reinstatement or relocation, and the timeline thereof; and
- (d) the steps being taken to expand CGHS services in growing cities like Pune to ensure uninterrupted healthcare access?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (d) The details regarding total number of CGHS dispensaries currently operational across the country, Statewise and the number of closed dispensaries in the last five years is at Annexure.

The CGHS WC-08, Pune has been relocated to a spacious accommodation and functioning at CWPRS, Khadakwasla with the approval of this Ministry. The beneficiaries who were registered with WC-08, Pune have been enrolled with the nearby WCs No. 3, 4, 7 & 9 which are located within a radius of 3 to 5 KMs from the existing WC-08.

There are nine (09) Allopathic Wellness Centres, one Polyclinic with various specialists, two Homoeopathy units and one Ayurvedic unit are functioning under CGHS Pune. Moreover, there are 112 Health Care Organizations (HCOs) empanelled under CGHS Pune and 1 HCO is empanelled under CS(MA) Rules, 1944. Empanelment of Private Hospitals under CGHS and CS(MA) Rules, 1944, is a continuous and voluntary process, in which the intending Private Hospital may apply for empanelment. Private Hospitals fulfilling the laid down criteria are empanelled under the scheme.

**ANNEXURE****STATE-WISE DETAILS OF NUMBER OF CGHS WELLNESS CENTRES AND THE NUMBER OF WCs CLOSED IN THE LAST FIVE YEARS**

States	No. of CGHS Wellness Centres functional	No. of CGHS Wellness Centres closed in last five years	Reasons for closure
Arunachal Pradesh	1	-	
Andhra Pradesh	6	-	
Assam	7	-	
Bihar	9	-	
Chhattisgarh	2	-	
Delhi NCR	99	-	
Goa	1	-	
Gujarat	10	-	
Haryana	2	-	
Himachal Pradesh	1	-	
Jammu & Kashmir	3	-	
Jharkhand	4	-	
Karnataka	11	-	
Kerala	6	-	
Madhya Pradesh	10	-	
Maharashtra	49	3	<p>(i)<b>Bandra</b> – Reason for closure - It was located in private building and the building went for redevelopment and no suitable place is found for relocation.</p> <p>(ii)<b>Oshiwara</b> – Reason for closure - It was located in TATAs building and it was vacated on their demand and no suitable place is found for relocation.</p> <p>(iii)<b>Vikhroli</b> – Reason for closure - It was also located in TATAs building and it was vacated on their demand and no suitable place is found for relocation.</p>
Manipur	1	-	
Meghalaya	2	-	
Mizoram	1	-	
Nagaland	1	-	
Odisha	5	-	

Punjab	2	-	
Pududcherry	1	-	
Rajasthan	10	-	
Sikkim	1	-	
Tamil Nadu	17	-	
Telangana	13	-	
Tripura	1	-	
Uttarakhand	3	-	
Uttar Pradesh	40	-	
West Bengal	21	-	
Chandigarh	2	-	

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